ex-Principal and the ex-Registrar. A Financial Adviser has already been selected who is due to join within a few days. Orders have been issued for a special audit of the equipment wing etc. and the audit party is scheduled to assemble at Darjeeling by the first week of March 1969. A representative of Defence Production Department visited H.M.I, and has finalised details for taking over the Physiological Research Wing. The Council has decided that number of guests for graduation ceremonies should be between 250-300 and the expenditure should not exceed Rs. 300/- on each occasion. The new TA/DA Rules, Medical Attendance Rules, and the enhanced financial powers for the Principal suggested by the Committee have also been approved by the Council.

PER CAPITA INCOME

208. SHRI SYED HUSSAIN: WiH the PRIME MINISTER be pleased to state:

- (a) what is the state-wise *per capita* income of the people of India;
- (b) whetiier it is a fact that the *per capita* income of people of Jammu and Kashmir is very low in comparison to people in other States;
- (c) if so, whether any scheme is being prepared by Government to bring the *per capita* income of the people of Jammu and Kashmir at par with that of other states; and
 - (d) if so, the details thereof?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and

- (b) The latest estimates of State-wise *per capita* income as furnished by Central Statistical Organization are indicated in the Statement attached. (*See below*).
- (c) and (d) *Per capita* income can be raised through economic development of the region which is being attempted through the development plans.

STATEMENT

Per capita Income of States at current prices for 1964-65

| | | (In Rs.) |
|-----|-------------------|----------|
| 1. | Andhra Pradesh | 438 |
| 2. | Assam | 441 |
| 3. | Bihar | 299 |
| 4. | Gujarat | 523 |
| 5. | Haryana | 504 |
| | Jammu and Kashmir | 341 |
| 7. | Kerala | 393 |
| 8. | Madhya Pradesh | 373 |
| 9. | Maharasthtra | 526 |
| | Mysore | 420 |
| | Nagaland | N.A. |
| 12. | Orissa | 347 |
| 13. | Punjab | 575 |
| | Rajasthan | 356 |
| | Tamil Nadu | 434 |
| 16. | Uttar Pradesh | 374 |
| 17. | West Bengal | 498 |

RESERVATION OF SEATS FOR SCHEDULPD CASTES IN SAINIK SCHOOLS

- 209. SHRI B. K. GAIKWAD: Will the Minister of DEFENCE be pleased to state:
- (a) the number of Sainik schools in each State during the year 1968-69;
- (b) the number of boys attending the Sainik Schools;
- (c) the number of Scheduled Caste boys in all the Sainik Schools;
- (d) whether there is any reservation of seats for the students belonging to the Scheduled Castes and Scheduled Tribes;
 - (e) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) There are 15 Sainik Schools in the country—one each in the States of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Kerala, Madhya Pradesh, Maharashtra, Mysore, Orissa, Punjab Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

- (b) 5,285 as in January, 1969.
- (c) 78.